

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P. No.1425/(MAH)/2017

CORAM:

SHRI B. S. V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 05.02.2018

NAME OF THE PARTIES: Bank of India

Vs

Nimit Steel & Alloys Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016

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CP No.1425/I&BP/NCLT/MB/MAH/2017

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